

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (DJs): DELHI
INTERIM ORDER

The following Data Entry Operators, Grade-A presently posted in IT Cell (DJs), Tis Hazari Courts, Delhi are hereby deputed in the branch as mentioned against their names as an interim measure on purely temporary basis, with immediate effect, till 10.02.2023 or till further orders, whichever is earlier:

S.No.	Name	To
1.	Ms. Bharti, DDO A D/o Sh. Manan Singh	Digitization Cell, Dwarka Court Complex, Delhi.
2.	Sh. Rohit, DED A S/o Sh. Jagdish	Digitization Cell, Dwarka Court Complex, Delhi.
3.	Sh. Mohammad Azhar, DDO A S/o Sh. Parvaz Akhtar	Digitization Cell, Dwarka Court Complex, Delhi.
4.	Sh. Shantini Kapoor Deyra, DDO A S/o Sh. Kanun Chand	Digitization Cell, Dwarka Court Complex, Delhi.

Note:

1. All the above-said officials are deputed in the Branch mentioned against their name on purely ad-hoc basis.
2. The above officials will henceforth mark their attendance in respective Branch wherein they are temporarily deputed.
3. In the event of these officials availing any leave thereof during the intermediate period, then they shall get the same forwarded beforehand from I.d. Officer in-Charge, Digitization Cell wherein they are deputed.
4. Also, they are to attend to their duties as per the Roster of the respective Branch only, if any.



(Sunil Kumar Sharma)
Additional Sessions Judge/ Nodal Officer,
Centralised Computer Committee
Tis Hazari Courts, Delhi

No. 2479 - 498 Cell/2023

Dated, Delhi the 09 JULY 2023

Forwarded for information and necessary action to:

1. I.d. Principal District & Sessions Judge, South West, Dwarka Court Complex, New Delhi.
2. I.d. Officer In-Charge, Digitization Cell, South West, Dwarka Court Complex, New Delhi.
3. I.d. Officer In-Charge, Computers, South West, Dwarka Court Complex, New Delhi with request to provide suitable Computer Systems with LAN Ports to above-mentioned deputed DDOs.
4. The Branch in-Charges, Digitization Cell, District- South West with the direction to check, sanitize and verify the correctness and completeness of the data uploaded by the deputed DDOs.
5. The Dealing Assistants, Personal File, Leave Section, Web-Site Committee & LAVERS seat, Central, T.H.C., Delhi for necessary action.
6. The Officials concerned for immediate compliance with the direction to submit the report on weekly basis.



(Sunil Kumar Sharma)
Additional Sessions Judge/ Nodal Officer,
Centralised Computer Committee
Tis Hazari Courts, Delhi
